

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/590(KB)2020
IA(I.B.C)/214(KB)2024,
IA(I.B.C)/893(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS G.I INTERNATIONAL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Liquidator
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

Mr. Yash Dalmia, Adv.] For the Respondent in IA(I.B.C)/893(KB)2022.

ORDER

1. Ld. Counsel for the parties present.

2. IA(I.B.C)/893(KB)2022:

- a. Ld. Counsel Mr. Yash Dalmia, Advocate on record for the respondent present virtually. He is directed to ask his clients to be present physically on the next date of hearing along with all necessary information and documents that has been sought for by the Resolution Professional failing which an appropriate steps would be taken against them.
- b. Ld. Counsel Mr. Yash Dalmia undertakes to physical presence before us on the next date of hearing.
- c. List the matter on **27.06.2024**.

3. IA(I.B.C)/214(KB)2024:

- a. This application has been filed by the Liquidator to place on record the 3rd Progress Report, which is placed at page 14 to 18 of the application. This application is supported by an affidavit which is placed at page 11 to 13 of the application. The 3rd Progress Report is taken on record, and, accordingly this application is **disposed of**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)